NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 06/09/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/140/2016

NAME OF THE PETITIONER(S)

: S. Reha Banu

NAME OF THE RESPONDENT(S)

: M/s Green House Promoters P. Ltd &8 others

UNDER SECTION

: 397/398 and 237

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

Annual knownan

3. Adityu. S FOR P. JAYAPRANDSM

COUNSEL FOR

PETITIONER

ORDER

Counsel for petitioner present. Counsel for R1 to R4 and counsel for R5 to R9 are present. Both the parties are directed to get clear indications from their respective client in relation to the proposal mooted by the petitioner for settlement. Time is extended at request. Put up on 22.09.2017 at 2.30 P.M.

> K Anantha Padmanabha Swamy Member (Judicial)